

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 290
ANSWERED ON 03.02.2023

ENCROACHMENT IN NFR LANDS

290. SHRI AJIT KUMAR BHUYAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the area of vacant railway land under the Northeast Frontier Railway(NFR) is said to be 13305.93 hectares as on 31/03/2022 the highest amongst all Zonal Railways, the division-wise breakup of these vacant land thereof;
- (b) whether all the vacant land i.e.13305.93 hectares of NFR particularly of Lumding, Tinsukia and Rangia Divisions are completely free from any sort of encroachment;
- (c) the views of Government of Assam on use/lease of vacant land of NFR; and
- (d) the details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 290 BY SHRI AJIT KUMAR BHUYAN ANSWERED IN RAJYA SABHA ON 03.02.2023 REGARDING ENCROACHMENT IN NFR LANDS

(a) Yes, Sir. The area of vacant Railway land under the Northeast Frontier Railway(NFR) is the highest amongst all Zonal Railways. The division-wise breakup of vacant land in N.F. Railway is as under:-

Division	Area(Hectares)
Katihar	1675.299
Alipurduar	569.154
Rangiya	9622.187
Lumding	1224.852
Tinsukia	214.435
Total	13305.927

(b) On NFR, 13305.93 hectares of vacant Railway land is free from encroachment.

(c)& (d) Rail Land Development Authority (RLDA) is entrusted with surplus vacant Railway land for commercial development. Further, the request of State Government for leasing of Railway Land on long term basis for their own use is also considered as per extant policy of the Ministry of Railways.
